OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE : SOUTH-EAST
SAKET COURTS COMPLEX, NEW DELHI -110017

MODIFIED DUTY ROSTER FOR THE MONTH OF SEPTEMBER-2018

In view of the written request received from the Court of Ms. Samiksha Gupta, MM(NI Act)-02, the following modification has been made in the Duty Roster for the month of **SEPTEMBER-2018** bearing No. 1822-1880 /E.2/DR/CMM/SED/SCC/ND/2018 New Delhi, Dated 29.08.2018.

Ms. Preeti Parewa, MM (Mahila court)-03 is the Duty Magistrate on 18.09.2018 in place of Ms.Samiksha Gupta, MM(NI Act)-02.

Rest of the conditions shall remain unchanged.

(MANISH KHURANA)
Chief Metropolitan Magistrate (S.E)
Saket Courts, New Delhi

No. 2196-2254 /E.2/DR/CMM/SED/SCC/ND/2018

New Delhi, Dated : 18.09.2018

Copy forwarded for information and necessary action to:-

1. **The Registrar General, Hon'ble High Court of Delhi, Sher Shah Road, New Delhi.**
   (Through: Ld. District & Sessions Judge, South-East, District Court, Saket, New Delhi)
2. PS to The Ld. District & Sessions Judge, South-East, District Court, Saket, New Delhi
3. The Ld. District & Sessions Judge, Central, West, New Delhi, North, North-West, South, South-West, East, North-East, Shahdra, Delhi.
4. The Ld. C.M.M., Central, West, New Delhi, North, North-West, South, South-West, East, North-East, Shahdra, Delhi.
5. The Director General, Prisons, Prison (HQ), Tihar Jail, Tihar, Delhi.
6. The Ld. Secretary, DLSA, South East, District Court, Saket, New Delhi.
7. The Concerned MMs, South East, District Court Saket, New Delhi.
8. The Chief Public Prosecutor, South-East, District Court Saket, New Delhi.
9. The D.C.P. South-East District, Sarita Vihar, New Delhi.
10. The Concerned, Law Officer, Tihar Jail, Tihar, Delhi.
11. The Hony. Secretary, South District Bar Association, District Court Saket, New Delhi.
12. The In-charge, Judicial Branch/ Admn., South-East, District Court Saket, New Delhi.
13. The In-charge, District Courts Web-Site Committee, Tis Hazari Courts, Delhi.
14. The In-charge, Video-Conference Room No.16, South-East, District Court Saket, New Delhi.
15. The In-charge, Care Taking Branch/ Computer Branch District Court Saket, New Delhi.
16. The Controlling Officer, Pool-Car Section, District Court Saket, New Delhi.
17. The In-charge, Lock-Up, South-East, District Court Saket, New Delhi.
18. The Cashier, South-East, District Court Saket, New Delhi.
19. The PRO, District Court Saket, New Delhi.
20. Guard File.

4722
20 SEP 2018

Dated: **18.09.2018**

(MANISH KHURANA)
Chief Metropolitan Magistrate (S.E)
Saket Courts, New Delhi